

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Punjab & Haryana High Court.

Office of the Chief Justice of the Punjab & Haryana High Court is going to fall vacant very shortly i.e. on 4th May, 2018, consequent upon retirement of Mr. Justice S.J. Vazifdar. Therefore, appointment to that office is required to be made.

Mr. Justice Krishna Murari is a senior puisne Judge from Allahabad High Court and has been functioning there since January 2004. Having regard to all relevant factors, the Collegium finds Mr. Justice Krishna Murari suitable in all respects for being appointed as Chief Justice of the Punjab & Haryana High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is only one Chief Justice from Allahabad High Court which is the largest High Court in the country. We have also considered the name of Mr. Justice Dilip Gupta who also hails from the Allahabad High Court. We are not recommending the name of Mr. Justice Dilip Gupta though he is senior to Mr. Justice Krishna Murari in the seniority of Judges of the Allahabad High Court, keeping in view the fact that the former is due to demit office on 6th June, 2018 and his residuary tenure as a High Court Judge is very short, and hence recommendation of his name would not serve any purpose.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

New Delhi,
April 19, 2018